

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 903
TO BE ANSWERED ON 03RD DECEMBER, 2024**

HOSPITALS UNDER AB-PMJAY

903. SMT. PHULO DEVI NETAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of public and private hospitals empanelled under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), year-wise and State-wise;
- (b) the details of public and private hospitals de-empanelled under AB-PMJAY, year-wise and State-wise;
- (c) whether Government is aware of instances where private hospitals are refusing treatment under AB-PMJAY due to delays in fund disbursement and if so, the details thereof;
- (d) the measures implemented to monitor and address complaints related to empaneled hospitals under AB-PMJAY, particularly regarding refusal of service or denial of benefits to eligible beneficiaries; and
- (e) the steps taken by Government to increase the number of hospitals under AB-PMJAY?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

- (a) and (b): State/ UT-wise and year-wise details of number of Public and Private hospitals empaneled and de-empaneled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at **Annexure-I** and **Annexure-II** respectively.
- (c) to (e): Under AB-PMJAY, claims are settled by respective State Health Agencies under the State Government. Timely settlement of claims is one of the key parameters against which scheme performance is measured. The status of claim settlement under the scheme is constantly

monitored and review meetings are organized regularly to take stock of the progress with regards to the claims.

Further, a three-tier grievance redressal system at District, State, and National level has been created to resolve the issues faced by beneficiaries in utilizing healthcare services under the scheme. Beneficiaries can file their grievance using different mediums including web-based portal Centralized Grievance Redressal Management System (CGRMS), Central & State call centers, email, letter to State Health Agencies etc. Based on the nature of grievance, necessary action for resolution is taken including coordination with the hospital and providing of support to the beneficiaries in availing treatment under the scheme.

In order to improve the participation of hospitals, following actions have been taken:

- i. NHA has released a revised health benefit package with increased number of procedures (1961). Further, rates have been increased for 350 packages and new packages have been added.
- ii. Claim settlement is monitored at the highest level and it is ensured that claim is settled within defined turnaround time.
- iii. Virtual and physical capacity building of hospitals are undertaken.
- iv. A hospital-specific call center (14413) has been set-up to address their concern on a real-time basis.
- v. District Implementation Units (DIUs) have been set-up to regularly visit empaneled hospitals to understand the issues faced by beneficiaries and hospitals.

State/UT-wise and year-wise details of number of public and private hospitals empaneled
under the scheme

State/UT	2018-2019		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024		2024-2025*	
	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private
Andaman And Nicobar Islands	3	0	0	0	0	0	0	0	4	0	0	0	0	0
Andhra Pradesh	45	84	671	570	1	60	590	99	44	88	33	87	30	65
Arunachal Pradesh	2	0	2	0	14	1	17	0	9	0	2	1	0	2
Assam	35	85	119	2	5	11	0	11	2	28	16	26	6	7
Bihar	558	61	22	98	1	31	2	34	1	69	1	80	2	79
Chandigarh	6	6	1	6	0	3	0	4	0	1	0	2	0	2
Chhattisgarh	2	0	591	0	361	300	28	94	28	122	22	19	6	50
DNH & DD	7	0	0	0	0	0	0	0	0	0	8	5	0	0
Goa	9	0	2	2	1	0	2	0	0	0	0	0	0	0
Gujarat	1450	312	25	53	69	30	13	135	97	158	80	134	18	101
Haryana	144	207	11	110	6	37	2	57	0	126	338	121	1	79
Himachal Pradesh	133	34	2	9	0	12	0	24	2	24	1	30	0	11
Jammu And Kashmir	111	17	1	14	0	3	1	32	2	30	3	37	4	0
Jharkhand	220	168	13	31	0	34	4	34	1	24	1	22	1	8
Karnataka	395	206	2420	84	26	47	16	24	49	87	58	103	7	30
Kerala	147	80	39	63	4	109	7	72	1	43	3	1	1	18
Ladakh	9	0	0	0	0	0	0	0	0	0	0	0	0	0
Lakshadweep	1	0	0	0	4	0	0	0	0	0	0	0	0	0

Madhya Pradesh	146	56	259	35	30	129	25	116	21	91	9	87	7	49
Maharashtra	82	310	92	38	19	206	5	63	3	86	5	92	2	16
Manipur	9	6	9	2	7	1	9	3	0	11	0	8	0	3
Meghalaya	145	2	1	11	2	4	1	0	0	0	4	0	2	2
Mizoram	77	2	0	3	1	2	0	0	1	0	0	1	1	0
Nagaland	39	4	4	6	1	3	3	0	0	2	1	11	2	0
NCT of Delhi	7	10	3	6	0	9	1	7	0	2	0	16	0	6
Odisha	1	0	9	0	0	0	0	0	0	1	1	0	0	0
PSU	0	0	1	0	0	0	1	0	0	0	0	0	0	0
Puducherry	2	0	10	8	0	2	0	6	0	2	0	0	0	0
Punjab	2	0	204	260	1	103	1	63	3	25	2	65	5	35
Rajasthan	13	9	27	0	749	271	42	421	60	209	31	64	0	0
Sikkim	5	1	0	0	0	0	6	0	0	1	1	1	2	2
Tamil Nadu	326	789	27	84	12	81	524	146	22	51	86	40	9	17
Telangana	38	1	4	0	2	1	142	246	826	52	2	56	1	18
Tripura	88	2	1	0	36	0	2	0	2	1	3	2	1	0
Uttar Pradesh	427	912	631	236	3	80	3	267	12	579	1810	579	62	236
Uttarakhand	97	48	6	1	0	14	0	20	0	25	1	48	1	27
West Bengal	5	0	20	0	0	3	0	0	2	0	0	5	0	7

* Data as on 25.11.2024

State/UT-wise and year-wise details of number of public and private hospitals de-
empanelled under the scheme

State/UT	2018-2019		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024		2024-2025*	
	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private
Andaman And Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Andhra Pradesh	0	0	0	9	0	0	0	148	0	88	0	1	0	0
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Assam	0	0	0	1	0	0	0	2	0	5	0	0	0	0
Bihar	0	17	0	34	0	5	0	1	0	1	0	0	0	0
Chandigarh	0	0	0	0	0	0	0	0	0	1	1	0	0	0
Chhattisgarh	0	0	0	2	0	0	0	1	0	0	0	0	0	9
DNH & DD	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Goa	0	0	0	0	0	0	0	0	0	0	3	0	0	0
Gujarat	0	0	0	0	0	0	0	0	0	1	0	1	0	1
Haryana	0	0	0	0	0	4	0	1	0	10	4	9	1	6
Himachal Pradesh	0	0	11	0	1	4	1	4	0	3	3	3	0	0
Jammu And Kashmir	0	0	0	0	0	0	0	0	0	1	0	0	0	1
Jharkhand	0	20	0	3	0	16	0	0	0	40	0	81	0	24
Karnataka	0	0	0	1	0	8	0	11	0	129	0	27	0	0
Kerala	0	0	0	0	0	0	0	5	0	1	0	1	0	1
Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	3	0	10	0	87	0	53	0	286
Maharashtra	0	70	0	43	0	12	0	109	71	122	21	31	0	0
Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	1
Meghalaya	0	0	0	0	0	0	0	0	0	1	7	1	1	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	22	0
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	2
Punjab	0	0	0	0	0	15	0	4	0	3	0	0	0	0
Rajasthan	0	0	0	0	0	0	0	1	0	8	0	2	0	0
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	1
Tamil Nadu	0	0	0	0	0	3	0	2	0	0	0	9	0	1
Telangana	0	0	0	0	0	0	0	6	0	2	0	0	0	1
Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	0	3	0	3	1	74	0	45	0	40	2	204	0	47
Uttarakhand	0	0	0	19	0	1	0	32	0	32	0	1	0	0

* Data as on 25.11.2024
